

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

ORIGINAL APPLICATION NO: 112 OF 2005

This the 16th day of May, 2005.

HON'BLE SHRI SHANKAR RAJU MEMBER (J)
HON'BLE SHRI S.P. ARYA MEMBER (A)

Radha Govind Das son of shri S.C. Das, aged about 34 years, Staff Artist (Tanpura Player) All India Radio, Vidhan Sabha Marg, Lucknow.

Applicant.

By Advocate Shri R.N. Singh)

Versus

1. Union of India through the Secretary, Ministry of Information and Broadcasting, shastri Bhawan, New Delhi-1.
2. D.D.G. (A), Directorate General of all India Radio, Akashvani Bhawan, Parliament Street, New Delhi-110001.
3. Kendra Nideshak, Akashwani, Lucknow.

Respondents.

By Advocate Ms. Jyotsana Pal)

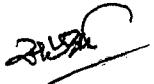
ORDER (ORAL)

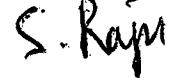
BY HON'BLE SHRI SHANKAR RAJU MEMBER (J)

The applicant, who is a Tanpura Player, seeks grant of pay scale of Rs. 5500-9000/- in consonance with declaration of the respondents where the applicant was found fit for upgradation in B-High Grade w.e.f. 1.1.1996. A representation made by the applicant for grant of pay scale on 10.11.2004 is still to be responded to by the respondents. Respondents on the other hand, in their counter reply, took a preliminary objection of limitation under Section 20 of the A.T. Act as well as pendency of representation by contending that as the period of six months from the date of making of

representation has not expired, the OA is not maintainable.

2. In this view of the matter, the O.A. is disposed of with a direction to the respondents to dispose of the pending representation of the applicant for grant of pay scale of Rs. 5500-9000 in consonance with their own recommendation, by passing a detailed and speaking order within a period of three months from the date of receipt of a copy of this order. No costs.


(S.P. ARYA)
MEMBER (A)


(SHANKAR RAJU)
MEMBER (J)

-HLS-